

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 22/RP/2014**

**in**

**Petition No. 116/GT/2013**

**Coram:**

**Shri Gireesh. B. Pradhan, Chairperson**

**Shri M.Deena Dayalan, Member**

**Shri A.K.Singhal, Member**

**Shri A.S. Bakshi, Member**

**Date of hearing: 09.12.2014**

**Date of Order: 17.12.2014**

**In the matter of**

Review of Commission's order dated 15.5.2014 in Petition No. 116/GT/2013 in respect of determination of tariff of Koteswar Hydroelectric Project for the period from 1.4.2011 to 31.3.2014.

**And**

**In the matter of**

THDC India Limited  
Ganga Bhawan, Pragatipuram,  
Bypass Road, Rishikesh – 229 201.

**.....Petitioner**

**Vs**

1. Punjab State Power Corporation Ltd,  
The Mall, Patiala-14700.

2. (a) Dakshin Haryana Bijili Vitaran Nigam Ltd,  
(b) Uttar Haryana Bijili Vitaran Nigam Ltd  
Shakti Bhawan, Sector –6  
Panchkula – 134 109 (Haryana)

3. Uttar Pradesh Power Corporation Ltd  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow – 226001 (Uttar Pradesh)

4. Delhi Transco Ltd,  
Shakthi Sadan, Kotla Road,  
New Delhi-110002

5. BSES-Rajdhani Power Ltd  
BSES Bhawan, Nehru Place,  
New Delhi – 110019

6. BSES-Yamuna Power Ltd.,  
3 rd Floor, Shakti Kiran Building,  
Karkardooma, Near Court Delhi- 110092

7. Tata Power Delhi Distribution Ltd.,  
Grid Sub-station Building, Hudson Lines,  
Kingsway Camp, Delhi-110009

8. Engineering Department,  
Chandigarh Administration  
1st Floor, UT Secretariat,  
Sector 9-D Chandigarh-160009

9. Uttarakhand Power Corporation Ltd,  
Urja Bhawan, Kanwali Road,  
Dehradun-248001(Uttarakhand)

10. Himachal Pradesh State Electricity Board,  
Vidut Bhavan, Kumar House,  
Shimla-171004 (Himachal Pradesh)

11.(a) Jaipur Vidyut Vitaran Nigam Ltd.,  
(b) Ajmer Vidyut Vitaran Nigam Ltd.,  
(c) Jodhpur Vidyut Vitaran Nigam Ltd.  
Vidut Bhawan, Janpath, Jyoti Nagar,  
Jaipur-302005(Rajasthan)

12. Power Development Department,  
Government of J& K, Civil Secretariat,  
Jammu-180001 (J&K)

.....Respondents

### **Present**

Shri. Anushree Bardhan, Advocate, THDC  
Shri. Sarosh Majid Siddiqi, Advocate, THDC  
Shri. Rajeev Jain, THDC

### **ORDER**

The Commission vide order dated 15.5.2014 had granted tariff for Koteshwar Hydroelectric project (400 MW) for the period from 1.4.2011 to 31.3.2014 in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, based on 85% of the actual capital expenditure of ₹236405.71 lakh incurred as per audited balance sheet as on 31.3.2012. The tariff granted was subject to adjustment of final tariff to be determined for the generating station based on the Revised Cost Estimate approval of the Central Government. Aggrieved by the said order, the petitioner has filed this review petition on the following grounds:

- (a) Capital cost and additional capitalization;
- (b) Date of Commissioning;
- (c) Rate of depreciation;
- (d) O&M expenses;
- (e) Interest on Loan; and
- (f) IEDC and IDC on shared common assets.

2. The matter was listed for 'admission' on 21.8.2014. During the hearing, the learned counsel for the petitioner prayed that the petition may be kept pending in order to seek instructions from the petitioner. Accordingly, the matter was adjourned.

3. The matter was listed for hearing today. Under instructions from the officers of the petitioner present at the hearing, the learned counsel for the petitioner sought permission to withdraw the petition. The learned counsel also prayed that the filing fees deposited in respect of this petition may be permitted to be adjusted against the future petitions to be filed by the petitioner before the Commission.

4. The prayer of the learned counsel for the petitioner is accepted. Accordingly, the review petition is disposed of as withdrawn. The filing fees deposited by the petitioner for this petition will be adjusted towards the fees to be deposited by the petitioner in future petitions.

*Sd/-*  
**(A. S. Bakshi)**  
Member

*Sd/-*  
**(A. K. Singhal)**  
Member

*Sd/-*  
**(M. Deena Dayalan)**  
Member

*Sd/-*  
**(Gireesh B. Pradhan)**  
Chairperson